

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/284(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS SAMPARK TRADE-LINK PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Counsel/Authorised Representative appeared physically/through video conference:

For petitioner : Mr. Sailendra Kumar Tiwari, Adv.
Mr. Jayesh Kumar Choradia, Adv.

ORDER

1. Ld. Counsel for the petitioner present. None for the respondent present.
2. Post this matter on **10/01/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)